

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 78381/2017,87651/2017,87654/2017, in Petition(s) for Special
Leave to Appeal (C) No(s). 23852/2017

ERAM CHAUDHARY & ORS.

Petitioner(s)

VERSUS

K.N. VERMA (DECEASED) THROUGH LRS.

Respondent(s)

(.T.)

WITH

SLP(C) No. 25148/2017 (XI)

(82722/2017)

Date : 07-12-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Siddhartha Krishna Dwivedi, Adv.

Mr. Shail Kumar Dwivedi, AOR

Ms. Sasmita Tripathy, Adv.

Mr. Navin Gupta, Adv.

Mr. Sanjay Kumar Visen, AOR

For Respondent(s)

Mr. Shwetank Singh, Adv.

Mr. Anand Varma, AOR

Ms. Ritu Rastogi, Adv.

Mr. Arun Adhlakha, Adv.

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No.23852/2017

Service is complete on respondent No.1. Counter affidavit
on behalf of respondent No.1 has been filed but vakalatnama has
not been filed. Four weeks' time is granted for filing
vakalatnama.

Respondent Nos.2 to 4 and 6 have already filed counter affidavit.

Service is complete on respondent No.5 but none has entered appearance.

SLP(C) No. 25148/2017

Four weeks' time is granted to respondent Nos.2 to 4 for filing counter affidavit.

Spare copies have not been filed in respect of respondent Nos.1 and 5 to 8.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for appropriate orders.

List again on 28.1.2019.

ANIL LAXMAN PANSARE
Registrar